

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
New Delhi**

**Petition No. 291/TT/2022**

- Subject** : Petition for Determination of Transmission tariff for 2019-24 tariff period for the transmission asset - 02 nos 400 kV line bays at Rangpo GIS under the “Transmission System for Transfer of Power from generation projects in Sikkim to NR/WR (Part-B)” in the Eastern Region.
- Date of Hearing** : 20.12.2022
- Coram** : Shri I. S. Jha, Member  
Shri Arun Goyal, Member  
Shri P.K. Singh, Member
- Petitioner** : Power Grid Corporation of India Limited
- Respondents** : Bihar State Power (Holding) Company Limited and 7 others
- Parties Present** : Ms. Swapna Seshadri, Advocate, PGCIL  
Shri Ankur Gupta, Advocate, TPTL/TUL  
Shri Vipin Jacob Joseph, PGCIL  
Shri S.S. Raju, PGCIL  
Shri Amit Yadav, PGCIL  
Shri D.K. Biswal, PGCIL  
Shri Ranjeet Kumar Pandey, PGCIL  
Shri Abhishek Vats, TPTL/TUL

**Record of Proceedings**

The instant petition is filed for determination of tariff of the 2019-24 tariff period for the transmission asset - 02 nos. 400 kV line bays at Rangpo GIS under the “Transmission System for Transfer of Power from generation projects in Sikkim to NR/WR (Part-B)” in Eastern Region.

2. The Commission directed the Petitioner to submit the following information, on affidavit, by 10.1.2023 with an advance copy to the Respondents:
- a. Chronology of events that led to the time over-run in case of the transmission asset.
  - b. Package-wise and vendor-wise details of the Additional Capital Expenditure (ACE) claimed in 2019-24 period for the transmission asset.
  - c. Soft copy of IDC statement (in .xlsx format) for the transmission asset.
  - d. Confirmation whether any more ACE is expected beyond 2020-21 on account of undischarged liability/balance retention payment beyond the claimed amount



3. The Commission further directed to list the instant petition along with Petition No. 337/TT/2022 as 19 assets of the transmission project are covered in the said petition and will have a bearing on the COD of the instant asset.

4. The matter shall be listed along with Petition No. 337/TT/2022 on 12.1.2023.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Joint Chief (Law)

